



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.08.2025

## NOTICE

Please take notice that the following matters listed in the Court – IV on 12.08.2025, 13.08.2025, 19.08.2025 & 21.08.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 200 of 2022 & I.A. No. 931 of 2024  <b>Part Heard</b>	CA Som Prakash Aggarwal Vs. National Financial Reporting Authority (NFRA)  <b>With</b>	12.08.2025	17.09.2025
2.	Comp. App. (AT) No. 177 of 2024 & I.A. No. 4179 of 2024  <b>Part Heard</b>	S. Prakash Aggarwal & Co. Vs. National Financial Reporting Authority (NFRA)	12.08.2025	17.09.2025
3.	Competition App. (AT) No. 15 of 2021  <b>Part Heard</b>	Maruti Suzuki India Ltd. Vs. Competition Commission of India	12.08.2025	18.09.2025

<b>4.</b>	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata  <b>With</b>	<b>13.08.2025</b>	<b>18.09.2025</b>
<b>5.</b>	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata  <b>With</b>	<b>13.08.2025</b>	<b>18.09.2025</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	<b>13.08.2025</b>	<b>18.09.2025</b>
<b>7.</b>	Competition App. (AT) No. 20 of 2021 & I.A. No. 2843, 2844 of 2021 & 3768 of 2023  <b>Part Heard</b>	Manoj K. Sheth Vs. The Secretary, Competition Commission of India & Anr.	<b>13.08.2025</b>	<b>19.09.2025</b>
<b>8.</b>	Comp. App. (AT) (Ins) No. 1401 & 1402 of 2024 & I.A. No. 5090, 5091, 5092, 5093 of 2024  <b>Part Heard</b>	Dr. Sunil Gupta Vs. Vineeta Maheshwari & Ors.	<b>19.08.2025</b>	<b>08.09.2025</b>
<b>9.</b>	Comp. App. (AT) (Ins) No. 19 of 2022  <b>Part Heard</b>	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia & Anr.	<b>19.08.2025</b>	<b>08.09.2025</b>

<b>10.</b>	Comp. App. (AT) No. 34 of 2024 & I.A. No. 831, 834 of 2024  <b>Part Heard</b>	CA Shyam Malpani Vs. National Financial Reporting Authority	<b>19.08.2025</b>	<b>08.09.2025</b>
<b>11.</b>	Comp. App. (AT) (Ins) No. 1405- 1406 of 2022	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.	<b>19.08.2025</b>	<b>15.09.2025</b>
<b>12.</b>	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	<b>19.08.2025</b>	<b>15.09.2025</b>
<b>13.</b>	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5219, 6111 of 2023, 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913, 914, 1245, 1246, 1247, 1721, 1839, 2403, 2407, 2867, 3141, 3171, 3335, 3770, 3787, 3788, 3789, 3795, 3796, 3902 of 2025 <b>Part Heard</b>	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	<b>21.08.2025</b>	<b>04.09.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar